

**Railway Administrative net work.** No new Zone to the existing 9 Zones has been added in this time span. A Railway Reforms Committee has already been constituted by the Government which is, *inter-alia*, considering the question of re-organisation of Zones and Divisions on Indian Railways. Further action to re-organise Zones/Divisions will be taken on receipt of recommendations of this committee.

**Review of Accounts, General and Engineering Codes**

5512. SHRI ZAINUL ABEDIN: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Study Team of the Administrative Reforms Commission have recommended to set up a Committee of expert of Railway Officers to review the various provisions contained in the Accounts, General and Engineering Codes and to modify them to suit the efficient functioning of the Railways and whether the recommendations have been accepted by Government ;

(b) if so, what action has been taken to bring out the revised General and Engineering Codes; and

(c) the progress made in the revision of those Code ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) yes.

(b) and (c). Both the Engineering as well as General Code (re-named as Financial Code) have since been revised and are presently under print in Railway Press at Shakurbasti-Delhi and Gorakhpur respectively.

**Pay scales of draftsmen**

5513. SHRI ZAINUL ABEDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Third Central Pay Commission vide para 80 of Chapter 14 of the Report had recommended the pay-scales and the level of the Draftsmen;

(b) if so, whether the recommendations of the Pay Commission have been accepted by Government;

(c) if so, when the instructions had been issued by the Railway Board to offer the pay-scales to the Draftsmen/Estimators; and

(d) whether the Railway Board have issued any instructions to change the designation of the Draftsmen/Estimators as Draftsmen/Estimators level I, level II, level III, level IV, level V and so on ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Yes.

(c) Instructions in this regard were issued by the Ministry of Railways on 31-12-73.

(d) No.

**Medical examination of school children as per para 945 of Railway Medical Manual**

5514. SHRI ZAINUL ABEDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that as per Para 945 of Indian Railway Medical Manual medical exami-

nation of school children, studying in Railway Schools, should be carried out at the time of admission and once a year thereafter;

(b) if so, whether the above instruction is being carried out by the Zonal Railways including the production units;

(c) whether any register is being maintained indicating the date of examination of the school children and follow-up action for each child;

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Yes, to the maximum possible extent.

(c) Yes. Most of the Railways and concerned Production Units are maintaining proper records and take follow-up action for each child.

(d) Zonal Railways & concerned Production Units keep on making concerted efforts to ensure full compliance of the instructions.

**Demand for privilege passes for old and unemployed parents of Railway employees**

5515. SHRI ZAINUL ABEDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that 53rd Annual Convention of All India Railwaymen's Federation held at Madore in 1978 passed a resolution demanding that privilege passes should be granted to old father and mother of the railway employees who are above sixty years and not in any employment and also to the widow,

minor children of deceased railway employees and casual labourers and substitutes;

(b) if so, whether Government have taken any decision to grant privilege passes to such persons as mentioned in the resolution;

(c) if so, when the orders were issued; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) No official communication from the Federation forwarding such a resolution has been received. However, a copy thereof has been obtained informally on 21-12-81. The matter will be examined.

**Late running of K.K. Express**

5516. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of RAILWAYS be pleased to state:

(a) details of the running time taken by the K.K. Express from January, 1980 to November, 1981 specifying whether the train has reached the destination in the scheduled time or late and if late, how much it was late in each day;

(b) what was reason for running late on each day; and

(c) details thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Out of a total of 399 times 125/126 Tri-